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**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

**IA 31/2016 in TP No. 100/397-398/NCLT/AHM/2016 (New)  
C.P. No. 51/397-398/CLB/MB/2015 (Old)**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.07.2017**

Name of the Company:

Pramod Sharma

V/s.

Dental Implants India Pvt. Ltd. & Ors.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

<b>S.NO.</b>	<b>NAME (CAPITAL LETTERS)</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
1.	Dr S. K Jain	PCS	for Petitioner	<i>for Petitioner</i>
2.	PRADEEP MUTREJA	PLT	for Respondent	<i>for Respondent</i>

**ORDER**

Learned PCS Mr. S K Jain present for Petitioner. Learned PCS Mr. Pradeep Mutreja present for Respondents.

Written submissions filed by petitioner.

At request of Respondent PCS for filing written submissions.

List the matter on 08.08.2017.

*19/7/17*  
**BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

Dated this the 19th day of July, 2017.